

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

**LOK SABHA**  
UNSTARRED QUESTION NO. 5206  
**TO BE ANSWERED ON 2<sup>ND</sup> APRIL, 2025**

**MODERNIZATION OF STORAGE FACILITIES**

5206. DR. BYREDDY SHABARI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the total storage capacity of FCI warehouses along with the number of Government owned, hired and rented warehouses as on date, State-wise;
- (b) the supply-demand gap for foodgrains storage during the last five years, State-wise and the steps taken to address the shortfalls;
- (c) whether the Government has received complaints regarding grain spoilage, pest infestation or quality deterioration in FCI warehouses and if so, the details of such incidents along with the action taken thereon;
- (d) the details of proposals received for additional storage capacity from States particularly Andhra Pradesh along with their current status viz. approved, pending or under consideration;
- (e) the status of implementation of modern silo-based storage systems including the number of silos constructed and operationalized under Central Government initiatives; and
- (f) the measures being taken to modernize storage facilities, improve logistics and minimize wastage of foodgrains in FCI warehouses?

**A N S W E R**  
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,  
FOOD & PUBLIC DISTRIBUTION  
**(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)**

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(a): FCI mainly stores wheat & rice after procurement for PDS operation and to maintain buffer stock. As on 01.02.2025, total Covered Storage Capacity available with FCI is 436.54 LMT (Owned – 147.10 LMT + Hired – 289.44 LMT) and 370.40 LMT available with the State agencies for storage of Central Pool foodgrain stock across the country. The State-wise details are at Annexure-I.

As on 01.02.2025, 2247 nos (Owned - 570 & Hired – 1677) of godowns of Food Corporation of India currently operating in the various states for storage of foodgrains throughout the country. The State-wise details are at Annexure-II.

(b) to (d): Andhra Pradesh is a Decentralized Procurement (DCP) State. Procurement, storage & distribution of food grains is carried out by State Government through its nodal agency in DCP State. FCI comes into picture in case of less procurement wherein shortfall is bridged by inducting stock or excess procurement wherein excess stock is moved to deficit areas. As on 01.02.2025, Covered storage capacity in Andhra Pradesh state for storing Central Pool stock is 28.70 LMT {11.54 LMT capacity of FCI (Owned -8.64 LMT +Hired – 2.90 LMT) & 17.16 LMT capacity of State Agencies}.

Requirement of Storage capacity in FCI depends upon the level of procurement, requirement of buffer norms and Public Distribution System (PDS) operations for food grains (Rice and Wheat). FCI continuously assesses and monitors the storage capacity and based on the requirement and storage gap assessment, storage capacities are created/hired through following schemes at a Pan India level including Andhra Pradesh:

1. Construction of Silos under Public Private Partnership (PPP) mode
2. Private Entrepreneurs Guarantee (PEG) Scheme
3. Central Sector Scheme "Storage & Godowns"
4. Hiring of godown from Central Warehousing Corporation (CWC)/ State Warehousing Corporations (SWCs)/State Agencies
5. Private Warehousing Scheme (PWS)
6. Creation of godowns under Asset Monetization

Further, details of incidents of grain spoilage, pest infestation, or quality deterioration in FCI warehouses along with actions taken by during last five financial years, are at Anneure-III

(e): In order to upgrade and modernize the storage facilities, Government of India has approved Action Plan for construction of Steel Silos on Public Private Partnership (PPP) mode in the country. Silos of 5.5 LMT capacity have been constructed and put to use in 2007-09 under circuit base model. Further, under Rail/Road Linked plan, silos with a capacity of 17.75 LMT are completed. Location-wise details are Annexure-IV.

(f): In order to keep its storage infrastructure robust and updated, FCI is taking various steps of Modernization. The details are at Annexure-V.

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ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.5206 FOR ANSWER ON 02.04.2025 IN THE LOK SABHA.

<b>Central Pool Storage Capacity with FCI and State Govt.Agencies as on 01.02.2025</b>																
(Figures in LMT)																
Zone	Sl. No.	Region/U.T.	Total Storage Capacity with FCI (Owned/Hired ) (Covered & CAP)						Total (Owned + Hired)	Total Storage Capacity with State Agencies including SWCs (excluding capacities given to FCI) for storage of foodgrains			Grand Total			
			Covered		CAP		Total			Cov.& CAP	State Agencies			Cov.	CAP	Cov. & CAP
			Owned	Hired	Owned	Hired	Cov.	CAP			Cov.	CAP	Total			
EAST	1	BIHAR	3.45	8.03	0.00	0.00	11.47	0.00	11.47	10.13	0.00	10.13	21.60	0.00	21.60	
	2	JHARKHAND	0.89	3.82	0.00	0.00	4.71	0.00	4.71	1.78	0	1.78	6.49	0.00	6.49	
	3	ORISSA	3.65	2.82	0.00	0.00	6.47	0.00	6.47	6.12	0	6.12	12.59	0.00	12.59	
	4	WEST BENGAL	9.53	0.92	0.00	0.00	10.45	0.00	10.45	9.66	0	9.66	20.11	0.00	20.11	
	5	SIKKIM	0.11	0.01	0.00	0.00	0.11	0.00	0.11	0.11	0	0.11	0.23	0.00	0.23	
Total East Zone			17.63	15.58	0.00	0.00	33.21	0.00	33.21	27.80	0	27.80	61.01	0.00	61.01	
N.E.	6	ASSAM	3.74	1.57	0.00	0.00	5.31	0.00	5.31	0.00	0	0.00	5.31	0.00	5.31	
	7	ARUNACHAL PD	0.41	0.01	0.00	0.00	0.42	0.00	0.42	0.00	0	0.00	0.42	0.00	0.42	
	8	MEGHALAYA	0.20	0.25	0.00	0.00	0.44	0.00	0.44	0.00	0	0.00	0.44	0.00	0.44	
	9	MIZORAM	0.32	0.00	0.00	0.00	0.32	0.00	0.32	0.41	0	0.41	0.73	0.00	0.73	
	10	TRIPURA	0.44	0.19	0.00	0.00	0.62	0.00	0.62	0.68	0	0.68	1.30	0.00	1.30	
	11	MANIPUR	0.65	0.00	0.00	0.00	0.65	0.00	0.65	0.00	0	0.00	0.65	0.00	0.65	
12	NAGALAND	0.42	0.16	0.00	0.00	0.57	0.00	0.57	0.08	0	0.08	0.65	0.00	0.65		
Total North East Zone			6.16	2.17	0.00	0.00	8.33	0.00	8.33	1.17	0	1.17	9.50	0.00	9.50	
NORTH	13	DELHI	3.28	0.00	0.00	0.00	3.28	0.00	3.28	0.00	0	0.00	3.28	0.00	3.28	
	14	HARYANA	8.75	51.37	2.88	0.00	60.12	2.88	63.00	42.91	8.46	51.37	103.03	11.34	114.37	
	15	HIMACHAL PD.	0.27	0.73	0.00	0.00	1.00	0.00	1.00	0.00	0	0.00	1.00	0.00	1.00	
	16	J & K	0.95	1.53	0.00	0.00	2.48	0.00	2.48	0.00	0	0.00	2.48	0.00	2.48	
	17	LADAKH	0.25	0.07	0.00	0.00	0.31	0.00	0.31	0.00	0	0.00	0.31	0.00	0.31	
	18	PUNJAB	27.17	106.53	3.31	0.00	133.70	3.31	137.01	48.62	41.61	90.23	182.32	44.92	227.24	
	19	CHANDIGARH	0.00	0.09	0.00	0.00	0.09	0.00	0.09	0.00	0	0.00	0.09	0.00	0.09	
	20	RAJASTHAN	8.52	8.94	0.60	0.00	17.45	0.60	18.05	0.00	0	0.00	17.45	0.60	18.05	
	21	UTTAR PRADESH	15.68	38.91	0.00	0.00	54.59	0.00	54.59	0.00	0	0.00	54.59	0.00	54.59	
22	UTTARAKHAND	0.73	1.25	0.00	0.00	1.98	0.00	1.98	1.88	0	1.88	3.86	0.00	3.86		
Total North Zone			65.59	209.41	6.79	0.00	275.00	6.79	281.79	93.41	50.07	143.48	368.41	56.86	425.27	
SOUTH	23	ANDHRA PRADESH	8.64	2.90	0.00	0.00	11.54	0.00	11.54	17.16	0	17.16	28.70	0.00	28.70	
	24	ANDAMAN NIKOBAR	0.07	0.00	0.00	0.00	0.07	0.00	0.07	0.16	0	0.16	0.23	0.00	0.23	
	25	TELANGANA	6.68	14.09	0.00	0.00	20.77	0.00	20.77	7.80	0	7.80	28.57	0.00	28.57	
	26	KERALA	5.89	0.09	0.00	0.00	5.98	0.00	5.98	1.89	0	1.89	7.87	0.00	7.87	
	27	KARNATAKA	4.60	5.53	0.00	0.00	10.13	0.00	10.13	0.00	0	0.00	10.13	0.00	10.13	
	28	LAKSHDWEEP	0.03	0.00	0.00	0.00	0.03	0.00	0.03	0.00	0	0.00	0.03	0.00	0.03	
	29	TAMIL NADU	5.46	6.02	0.00	0.00	12.48	0.00	12.48	8.92	0	8.92	21.40	0.00	21.40	
30	PUDDUCHERI	0.51	0.00	0.00	0.00	0.51	0.00	0.51	0.00	0	0.00	0.51	0.00	0.51		
Total South Zone			32.87	28.63	0.00	0.00	61.50	0.00	61.50	35.93	0	35.93	97.43	0.00	97.43	
WEST	31	GUJARAT	4.93	4.41	0.00	0.00	9.34	0.00	9.34	0.56	0	0.56	9.90	0.00	9.90	
	32	DADAR NAGAR HAVELI	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0.00	0.00	0.00	0.00	
	33	MAHARASHTRA	9.23	8.99	0.00	0.00	18.22	0.00	18.22	6.98	0	6.98	25.20	0.00	25.20	
	34	GOA	0.19	0.06	0.00	0.00	0.25	0.00	0.25	0.00	0	0.00	0.25	0.00	0.25	
	35	MADHYA PRADESH	4.18	6.90	0.00	0.00	11.08	0.00	11.08	189.16	0.00	189.16	200.24	0.00	200.24	
	36	CHHATTISGARH	6.32	13.30	0.00	0.00	19.61	0.00	19.61	15.39	0	15.39	35.00	0.00	35.00	
Total West Zone			24.85	33.65	0.00	0.00	58.50	0.00	58.50	212.09	0.00	212.09	270.59	0.00	270.59	
Grand Total			147.10	289.44	6.79	0.00	436.54	6.79	443.33	370.40	50.07	420.47	806.94	56.86	863.80	

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ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.5206 FOR ANSWER ON 02.04.2025 IN THE LOK SABHA.

State-wise Number of Storage Unit available with FCI as on 1st Feb, 2025											
S. N.	Region	FCI Owned*	Hired & Manage by FCI								Total FCI (Owned+ Hired)
			CWC	State Govt.	SWC	PEG	Hired Silo	PWS 2010	Others/ Pvt. Parties	Total Hired	
1	Bihar	11	9	1	28	16	2	5	3	64	75
2	Jharkhand	7	3	0	6	21	0	9	1	40	47
3	Odisha	19	6	2	13	0	0	0	0	21	40
4	West Bengal	22	2	0	1	0	1	1	1	6	28
5	Sikkim	1	0	1	0	0	0	0	0	1	2
<b>Total East Zone</b>		<b>60</b>	<b>20</b>	<b>4</b>	<b>48</b>	<b>37</b>	<b>3</b>	<b>15</b>	<b>5</b>	<b>132</b>	<b>192</b>
6	Arunachal Pradesh	14	0	0	1	0	0	0	2	3	17
7	Assam	21	3	0	4	1	1	0	5	14	35
8	Manipur	9	0	0	0	0	0	0	0	0	9
9	Nagaland	5	1	0	0	0	0	0	0	1	6
10	Meghalya	4	0	0	3	2	0	0	0	5	9
11	Mizoram	6	0	0	0	0	0	0	0	0	6
12	Tripura	5	1	1	1	0	0	0	0	3	8
<b>Total NE Zone</b>		<b>64</b>	<b>5</b>	<b>1</b>	<b>9</b>	<b>3</b>	<b>1</b>	<b>0</b>	<b>7</b>	<b>26</b>	<b>90</b>
13	Delhi	6	0	0	0	0	0	0	0	0	6
14	Haryana	35	13	6	85	92	6	6	2	210	245
15	Himachal Pradesh	9	3	0	1	7	0	0	2	13	22
16	Jammu & Kashmir	12	1	1	0	10	0	2	0	14	26
17	Ladakh	4	0	0	0	2	0	0	0	2	6
18	Punjab	121	22	1	244	167	7	1	18	460	581
19	Chandigarh	0	6	0	0	0	0	0	0	6	6
20	Rajasthan	39	14	0	18	3	0	76	0	111	150
21	Uttar Pradesh	49	29	6	112	61	2	2	1	213	262
22	Uttarkhand	4	5	0	11	1	0	0	0	17	21
<b>Total North Zone</b>		<b>279</b>	<b>93</b>	<b>14</b>	<b>471</b>	<b>343</b>	<b>15</b>	<b>87</b>	<b>23</b>	<b>1046</b>	<b>1325</b>
23	Andhra Pradesh	22	3	0	19	0	0	0	0	22	44
24	And. & Nico.	1	0	0	0	0	0	0	0	0	1
25	Karnatka	21	7	0	22	2	1	7	0	39	60
26	Lakshdweep	1	0	0	0	0	0	0	0	0	1
27	Kerela	23	1	0	0	0	0	0	0	1	24
28	Tamilnadu	10	8	1	12	4	2	1	0	28	38
29	Padducherry	4	2	0	2	0	0	0	0	4	8
30	Telangana	11	8	1	46	1	0	16	0	72	83
<b>Total South Zone</b>		<b>93</b>	<b>29</b>	<b>2</b>	<b>101</b>	<b>7</b>	<b>3</b>	<b>24</b>	<b>0</b>	<b>166</b>	<b>259</b>
31	Chattisgarh	21	8	3	69	3	0	1	1	85	106
32	Gujarat	14	10	2	0	0	3	6	3	24	38
33	D&NH and D&D	0	0	0	0	0	0	0	0	0	0
34	Madhya Pradesh	25	2	0	144	1	0	1	1	149	174
35	Maharashtra	13	5	0	25	2	1	15	1	49	62
36	Goa	1	0	0	0	0	0	0	0	0	1
<b>Total West Zone</b>		<b>74</b>	<b>25</b>	<b>5</b>	<b>238</b>	<b>6</b>	<b>4</b>	<b>23</b>	<b>6</b>	<b>307</b>	<b>381</b>
<b>G. Total</b>		<b>570</b>	<b>172</b>	<b>26</b>	<b>867</b>	<b>396</b>	<b>26</b>	<b>149</b>	<b>41</b>	<b>1677</b>	<b>2247</b>

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ANNEXURE REFERRED TO IN REPLY TO PART (b) TO (d) OF THE UNSTARRED QUESTION NO.5206 FOR ANSWER ON 02.04.2025 IN THE LOK SABHA.

Details of incidents of grain spoilage, pest infestation, or quality deterioration in FCI warehouses along with actions taken by during last five financial years							
S.no	Name of Zone	Year	Name of Region	Date of complaint	Nature of complaints (i.e. grain spoilage/pest infestation/quality deterioration in FCI warehouses	Brief of complaint	Action taken on complaint
1	South					NIL	
2	West					NIL	
3	North-East					NIL	
4	East					NIL	
5	North	2020-21	Punjab			NIL	
6		2021-22		23.03.2022	Pest related	Weevil attack at Omaxe City, Patiala	Resolved by making stock pest-free and intimated accordingly
7		2022-23		11.07.2022	Pest related	Regarding Susri problem in FCI godown, Kotakpura	Resolved by making stock pest-free and intimated accordingly
8		2022-23		21.07.2022	Pest related	Menace due to susri/insect from Fci godowns at Sirhind road patiala	Resolved by making stock pest-free and intimated accordingly
9		2022-23		12.08.2022	Pest related	Regarding Flying of Susri From FCI Depot at Banur	Resolved by making stock pest-free and intimated accordingly

10		2023-24		03.08.2023	Pest related	infestation of susri at home for 4-5 months	Resolved by making stock pest-free and intimated accordingly
11		2023-24		14.09.2023	Pest related	Problem by Susri coming from FCI Depot (Chinarthal Depot)	Resolved by making stock pest-free and intimated accordingly
12		2023-24		03.10.2023	Pest related	PROBLEM OF WHEAT BEETLE IN HIRA ENCLAVE NABHA	Resolved by making stock pest-free and intimated accordingly
13		2023-24		01.11.2023	Pest related	Red Wheat Beetle (Susri ) in Area in Sunam	Resolved by making stock pest-free and intimated accordingly
14		2024-25		14.06.2024	Pest related	Problem of insect in residential area	Resolved by making stock pest-free and intimated accordingly
15		2024-25		15.06.2024	Pest related	Regarding susri insect	Resolved by making stock pest-free and intimated accordingly
16		2024-25		15.06.2024	Pest related	Regarding susri insect	Resolved by making stock pest-free and intimated accordingly

17		2024-25		Jul-24	Pest related	Regarding susri insect	Resolved by making stock pest-free and intimated accordingly
18		2024-25		20.08.2024	Pest related	infestation of residential area with flour beetle (susri) insect	Resolved by making stock pest-free and intimated accordingly
19		2024-25		10.09.2024	Pest related	menace due to susri	Resolved by making stock pest-free and intimated accordingly

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ANNEXURE REFERRED TO IN REPLY TO PART (e) OF THE UNSTARRED QUESTION NO.5206 FOR ANSWER ON 02.04.2025 IN THE LOK SABHA.

**(A) Circuit based model established in 2007-08:**

S. No	State	Location	Capacity (in LMT)	Type of Depot	Circuit
1	Punjab	Moga	2.00	Base	Circuit-I
2	Tamil Nadu	Chennai	0.25	Field	
3	Tamil Nadu	Coimbatore	0.25	Field	
4	Karnatka	Banglore	0.25	Field	
5	Haryana	Kaithal	2.00	Base	Circuit-II
6	Maharashtra	Navi Mumbai	0.50	Field	
7	West-Bengal	Hoogly	0.25	Field	
<b>Total</b>			<b>5.50</b>		

**(B) Location wise List of Silos Completed and taken over under rail/road linked:**

SL	State	Location	Agency (FCI/ State Govt)	Capacity (in LMT)
1	Punjab	Kotkapura	FCI	0.25
2	Punjab	Barnala	FCI	0.50
3	Punjab	Patiala	FCI	0.50
4	Punjab	Sangrur	FCI	1.00
5	Punjab	Sunam	State Govt	0.50
6	Punjab	Malerkotla	State Govt	0.50
7	Punjab	Ahmedgarh	State Govt	0.50
8	Punjab	Bhagtanwala	State Govt	0.50
9	Punjab	Batala	FCI	0.50
10	Punjab	Sahnewal	FCI	0.50
11	Punjab	Chhehreata	FCI	0.50
12	Haryana	Bhattu	FCI	0.50
13	Haryana	Jind	FCI	0.50



14	Haryana	Sonepat	FCI	0.50
15	Haryana	Panipat	FCI	0.50
16	Haryana	Rohtak	FCI	0.50
17	Gujarat	Ahmedabad	FCI	0.50
18	Gujarat	Baroda	FCI	0.50
19	Gujarat	Amreli	FCI	0.50
20	Bihar	Samasthipur	FCI	0.50
21	Bihar	Darbhanga	FCI	0.50
22	Bihar	Katihar	FCI	0.50
23	Assam	Changsari	FCI	0.50
24	Madhya Pradesh	Harda	State Govt	0.50
25	Madhya Pradesh	Hoshangabad	State Govt	0.50
26	Madhya Pradesh	Dewas	State Govt	0.50
27	Madhya Pradesh	Satna	State Govt	0.50
28	Madhya Pradesh	Sehore	State Govt	0.50
29	Madhya Pradesh	Ujjain	State Govt	0.50
30	Madhya Pradesh	Vidisha	State Govt	0.50
31	Madhya Pradesh	Bhopal	State Govt	0.50
32	Madhya Pradesh	Indore	State Govt	0.50
33	Uttar Pradesh	Kannauj	FCI	0.50
34	Uttar Pradesh	Dhamora	FCI	0.50
35	Uttar Pradesh	Basti	FCI	0.50
	<b>Total</b>			<b>17.75</b>

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ANNEXURE REFERRED TO IN REPLY TO PART (f) OF THE UNSTARRED QUESTION NO.5206 FOR ANSWER ON 02.04.2025 IN THE LOK SABHA.

Modernization steps taken by FCI to keep its storage infrastructure robust and updated:

**1. Construction of Silos under PPP Mode:**

Steel Silo storage with bulk handling facility is highly mechanized and modernized way of storing food grains in bulk. It ensures better preservation of food grains and enhances its shelf life. If food grains are stored in Silos and transported in bulk, losses due to theft, pilferage and transportation would be negligible compared to food grains storage in bags in conventional warehouses. Steel Silos are constructed under Public Private Partnership Mode.

**2. Third party assessment of warehouses by FCI from Quality Council of India (QCI)**

Third party assessment of all warehouses operated by FCI was undertaken through QCI covering areas like Physical infrastructure, Compliance to SoPs, Safety standards and Benchmarking with best practices. Accordingly, grading of all warehouses was done in six categories namely “Excellent, 5 Star, 4 Star, 3 Star, 2 Star and 1 Star”.

Based on QCI feedback, FCI has re-visited/ revised SOPs. An action plan was prepared for upgradation of warehouses. The short and medium term deficiencies were rectified by FCI. Again second round of assessment was undertaken by QCI. FCI has further upgraded the warehouses. The summary of 556 FCI owned warehouses is as under: -

<b>No. of Depots with 5 Star and above category</b>		
<b>First QCI Assessment</b>	<b>Second QCI Assessment</b>	<b>After Up-gradation</b>
102	382	479

After up-gradation 479 FCI owned depots falls in 5 star and above category which were 102 in the first assessment done by QCI.

Further Depot self-assessment portal is being developed to monitor infrastructural efficiency (Grading of the Depot) and a mobile app is also being developed for the same.

### 3. Mechanization of Warehouse operations:

The provision of mandatory mechanized handling has been introduced in the revised handling and transport tenders applicable w.e.f. 11.04.2023 for new contracts, to encourage innovation and modernization of operations. As per the Model Tender Form (MTF) provision the Contractor shall mandatorily bring in **modern technology for loading and unloading operations** at the same quoted price at its own cost. The contractor has to provide mandatorily mechanized loading/unloading points as under:

Capacity of Godown	Mandatorily mechanized loading/ unloading points to be provided by Contractor (minimum requirement)
Up to 20000 MT	1
20000 to 40000 MT	2
Above 40000 MT	3

In addition to above the Contractor shall have the option to bring in modern technology for all the loading and unloading points of operations in Depot at the same quoted price at its own cost. In case the contractor doesn't provide mechanized solution as per mandate given above, penalty as stipulated in the tender document shall be levied.

### 4. Computerization of depot operations

- i. The operation of depots was digitized through Depot Online System (DOS) making all transactions digitally verifiable and traceable. This also provides real time visibility of data and transactions happening in depots across the country.

- ii. DOS captures weight from weighbridges directly ensuring transparency and accuracy of weighment of stocks.

## **5. Monitoring of Depot Efficiency:**

In order to improve Operational and Financial efficiency at Depot level, an initiative has been taken to develop a model for rating of the depots getting the data from Financial Accounting Package. The operational efficiency of the depots is rated based on the cost parameters viz., Storage loss in Rice, Transit loss in rice, Transit loss in Wheat, Demurrage charges, Handling cost of the depot, Establishment cost of staff, Overtime Allowances (OTA) for staff, across different types of godowns, labour type [Departmental/Direct Payment System (DPS)/ No Work No Pay (NWNP)/Contract]. A Business Analytics Tool has also been deployed to capture the information as well as to provide an interactive platform with data visualization. This can be accessed at all levels of hierarchy to assess and compare the performance of the depots.

Now, Depot efficiency grading is being integrated with Depot Self-Assessment Portal- DSAP (Depot Darpan) & a mobile app is also being developed for the same (for rating/grading infrastructural facilities and operational efficiency).

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